

(4)
- 16/6/89 -

Heard Mr. SRApre Adv. for the Applicant
& Mr. V.S. Mesanben Adv. for the
respondents.

Both the sides have concluded their
argument.

Adged to 10-7-89 for Judgment.

P. S. Chandhru
P.S. Chandhru
Mems (F)

10/7/89 PT

Judgement Reserved

cy
to

Per Tribunal 28.11.90

As directed, OA No. 923/88
is fixed for orders on 20-12-1990.
Issue notices to both the sides.

Notings are issued
to the Applicant
& all Respondents
on dt 4-12-90
MB
4-12-90

Notice dtd. 4/12/90
served on Applicant,
Respondent no. 1, 2 & 3
on dtd. 10.12.90,
6.12.90 & 6.12.90 resp.

RM
29/1

idly. Registrar.